288	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
6.	Uttar Pradesh		Etah
			Hardoi
			Pratapgarh
			Fatehpur
			Siddharthnagar (Domariyaganj)
			Deoria
			Ghazipur
			Mirzapur
7.	West Bengal		Barasat
			Uluberia
			Arambagh
			Jhargram
			Tamluk
8.	Sikkim		Gangtok

## Engaging small scale medical equipment suppliers in Government hospitals

1044. DR. AMEE YAJNIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has any mechanism to engage small scale medical equipment suppliers to be accommodated in Government hospital requirements;
  - (b) if so, the details thereof;
  - (c) if not, the reasons therefor; and
- (d) the details of the concerned department and nodal officer along with the entire mechanism regarding the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) Procurement of medical equipments is carried out as per provisions of General Financial Rules (GFR) and purchase preference provisions are as per Micro, Small and Medium Enterprises (MSMEs) Act that are included in tender conditions.

So far as Central Government hospitals in Delhi are concerned, the following steps have been taken to encourage the small scale suppliers as per Government policy:-

- (i) The small scale medical equipments suppliers who are registered with MSME are given exemption for submission of Earnest Money Deposit in tenders as well as 15% price comparisons.
- (ii) The hospital incorporates 'Make in India' Policy in the tender documents for procurement of Medical Equipment for Small and Medium Enterprise. The hospitals have also incorporated Government of India Public Procurement Policy for Micro and Small Enterprises in tender documents for engaging small & Medium Enterprise.
- (iii) No past experience, balance sheet and previous order asked from these suppliers to encourage to participate.
- (iv) Additional Medical Superintendents or equivalent officers of the concerned hospitals are generally the nodal officer for such purpose.

## **Ayushman Bharat Programme**

1045. SHRI T.G. VENKATESH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has launched its ambitious healthcare scheme Jan Arogya Abhiyan or Ayushman Bharat Programme recently, if so, details thereof;
- (b) whether some of the prices of medical services to be given to people are very less and are negligible in comparison with present day rates, and private hospitals have expressed their unwillingness to accept such low rates, if so, details thereof;
- (c) whether any request from IMA and other private hospitals have been received to review the prices, if so, details thereof; and
- (d) the steps being taken by Government to take care of these apprehensions and make modifications accordingly?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Yes. The details of the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY) are given in the Statement [Refer to the Statement Appended to the Answer to USQ No. 996, Part (a) and (b)]